

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7296/2006

(From the judgement and order dated 20/02/2006 in SA No. 541/2002  
of The HIGH COURT OF A.P AT HYDERABAD)

G.SURYAKUMARI &amp; ANR. Petitioner(s)

VERSUS

B.CHANDRAMOULI &amp; ORS. Respondent(s)

(With prayer for interim relief and office report )  
(For final disposal)

Date: 20/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s)

Mr. M.N. Rao, Sr.Adv.  
Ms. Promila,Adv.  
Mr. A. Ramesh, Adv.

For Respondent(s)

Mr. H.S. Gururaja Rao, Sr.Adv.  
Mr. G. Seshagiri Rao, adv.  
Mr. Sridhar Potaraju,Adv.  
  
Mr. S. Thananjayan ,AdvUPON hearing counsel the Court made the following  
O R D E R

This matter is adjourned for two weeks.

(Sukhbir Paul Kaur)  
Court Master(Vijay Dhawan)  
Court Master